

(MOST URGENT/ THROUGH FAX)

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

F.No. 3(3)/Corres/RRs/THC/DELHI/2019/22794-799 Dated, Delhi the 06 MAR 2019

To

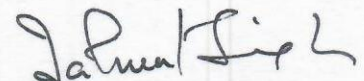
1. Sh. Rajnish Bhatnagar, Chairperson, Ld.District & Sessions Judge, North-West
2. Ms. Poonam A Bamba, Member, Ld.District & Sessions Judge, New Delhi
3. Sh. A.S Jayachandra, Member, Ld.District & Sessions Judge, Shahdara
4. Sh. Rajesh Malik, Member, CMM, North-West
5. Ms. Pooja Talwar, Member, CMM, South.
6. Sh. Abhilash Malhotra, Member, MM, Central.

**Sub : Committee to submit comprehensive report as to what is the time period for preservation of records under the rules, the status of Weeding out of records including the year wise pendency of cases lying in the record Rooms, which are yet to be weeded out.**

Sir/Madam,

In continuation to this office letter/notice F.No. 3(3)/Corres/RRs/THC/DELHI/2019/14236-241 dated 12/02/2019 on the above noted subject, this is to inform you that the meeting on the aforesaid subject scheduled for dated 12/03/2019 at 4:00 pm, has been rescheduled at **4:45 pm** on **12/03/2019**, in Room No. 302, Illrd floor, Tis Hazari Courts, Delhi.

You are therefore requested to kindly make it convenient to attend the said meeting on the aforesaid subject on **12/03/2019** at **4:45 pm** in Room No. 302, Tis Hazari Courts, Delhi.

  
(TALWANT SINGH)

District & Sessions Judge (HQs)  
Tis Hazari Court, Delhi

F.No. 3(3)/Corres/RRs/THC/DELHI/2019/22800-835 Dated, Delhi the 06 MAR 2019

Copy forwarded in continuation to endst. F.No. 3(3)/Corres/RRs/THC/DELHI/2019/14242-277 for information and necessary action to :

1. Sr. A.O.(J)/A.O.(J)/Branch Incharges, Record Rooms all Districts, are directed to attend the meeting on the date, time and venue mentioned above.
2. Website Committee, Tis Hazari Court, Delhi with request to upload the Letter/Notice on the District Courts website at the earliest.
3. Sr. Administrative Officer (Judicial), Care Taking Branch, Tis Hazari Court, Delhi.
4. Administrative Officer (Judicial), Administration Branch-I with direction to depute one P.A for the aforesaid meeting.
5. P.S to Ld. District & Sessions Judge (HQs), Tis Hazari Court, Delhi.

  
District & Sessions Judge (HQs)